

**आयकर अपीलीय अधिकरण, मुंबई न्यायपीठ, बी, मुंबई ।**

**IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCHES "B", MUMBAI**

**श्री जोगिन्दर सिंह, न्यायिक सदस्य एवं  
श्री एन. के. प्रधान, लेखा सदस्य, के समक्ष  
Before Shri Joginder Singh, Judicial Member, and  
Shri N.K. Pradhan, Accountant Member**

**ITA NO.6716/Mum/2014  
Assessment Year: 2001-02**

Noble Electric Co., C/o Shri Balraj Rajani, Makhan Dham, Plot No. 72, Flat No. 602, 11 <sup>th</sup> Road, Khar (W), Mumbai - 52	<b>बनाम/</b> Vs.	ITO, Ward-20(2)(3), Piramal Chamber, Lalbaug, Mumbai - 12
(राजस्व /Revenue)		(निर्धारिती /Assessee)
<b>P.A. No. AACFN 4427 C</b>		

राजस्व की ओर से / Revenue by	Shri Neil Philip - DR
निर्धारिती की ओर से / Assessee by	Shri K.R. Lakshminarayanan

सुनवाई की तारीख / <b>Date of Hearing :</b>	<b>10/11/2016</b>
<b>आदेश की तारीख /Date of Order:</b>	<b>10/11/2016</b>

**आदेश / O R D E R**

Per Joginder Singh (Judicial Member)

The assessee is aggrieved by the impugned order dated 28/08/2014 of the Ld. First Appellate Authority, Mumbai on the grounds as stated in the grounds of appeal.

2. During hearing of this appeal, ld. counsel for the assessee Shri K.R. Lakshminarayanan requested the Bench to grant permission to withdraw the appeal filed by the assessee. The Ld.DR Shri Neil Philip had no objection to the request of the ld. counsel for the assessee.

3. We have considered the submissions from both sides and considering the request of the ld. counsel for the assessee, the permission to withdraw the appeal, by the assessee, is accepted, therefore, the appeal of the assessee is dismissed as withdrawn.

Finally, the appeal of the assessee is dismissed as withdrawn.

This Order was pronounced in the open court in the presence of ld. representatives from both sides at the conclusion of the hearing on 10/11/2016.

<i>Sd/-</i> (N.K. Pradhan)	<i>sd/-</i> (Joginder Singh)
लेखा सदस्य / ACCOUNTANT MEMBER	न्यायिक सदस्य / JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated : 10/11/2016

Vr/- नि.स.

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT, Mumbai.
4. आयकर आयुक्त / CIT(A)- , Mumbai
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR,  
ITAT, Mumbai
6. गार्ड फाईल / Guard file.

**आदेशानुसार/ BY ORDER,**

सत्यापित प्रति //True Copy//

**उप/सहायक पंजीकार (Dy./Asstt. Registrar)  
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai,**